

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1804  
(To be answered on the 11<sup>th</sup> February 2021)**

**POSTPONEMENT OF AGREEMENT**

**1804. DR. AMAR SINGH**

**Will the Minister of CIVIL AVIATION**

**जागर विमानतल मंत्री**

**be pleased to state:-**

- (a) whether Adani Airports Limited has requested the Airports Authority of India to postpone the agreement signed in 2019 to take over operations of three international airports to February, 2021;
- (b) if so, the details thereof, including the new deadline for taking over operations;
- (c) whether the request of the Adani group to acquire 74 per cent stake in the Mumbai International Airport has been approved; and
- (d) if so, the details thereof?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**जागर विमानतल मंत्रालय में राज्य मंत्री (स्वतंत्र पंजाब)**

**(Shri Hardeep Singh Puri)**

(a) & (b): Airports Authority of India (AAI) had entered into the Concession Agreements with M/s Adani Enterprises Limited (AEL) on 14.02.2020 for operations, management and development of Ahmedabad, Lucknow and Mangalore airports. As per the terms of the Concession Agreement, the concessionaire was required to take over the three airports within 180 days from the date of signing of Concession Agreement i.e. by 13.08.2020.

However, due to COVID-19, the concessionaire requested for grant of extension of timeline by 205 days over and above the 180 days, for taking over the airports. After considering the gradual lifting of restriction and commencement of domestic flights, AAI granted 03 months extension for taking over of these 03 airports as against the request of 205 days. The concessionaire has since taken over all the three airports i.e. Mangaluru Airport on 31.10.2020, Lucknow Airport on 02.11.2020 and Ahmedabad Airport on 07.11.2020.

(c) & (d): In accordance with the provisions of Shareholders Agreement, AAI has recently accorded approval for transfer of shares by the three private shareholders viz. GVK Airports Holding Ltd (GVKADL), ACSA Global Ltd. and Bid Service Division (Mauritius) Ltd. (BSDML), together holding 74% of the shares in Mumbai International Airport Ltd.(MIAL), to M/s Adani Airports Holding Limited (AAHL).